

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 1 of 2011

Dated :12th -September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Tariff Revision
(suo-motu action on the letter received
from the Ministry of Power

Counsel for the Appellant(s): Mr. R.K. Mehta
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan

Amicus Curiae

Counsel for the Respondent(s): Mr. G. Umapathy
Mr. Rohit Singh for TNERC

ORDER

We have heard Mr, Amit Kapur, Learned Counsel Amicus Curiae for
sometime.

Post the matter for further hearing on **21st September, 2011 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Rakesh Nath) (Justice M. Karpaga Vinayagam)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ss/ak